## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 2830 TO BE ANSWERED ON 2<sup>ND</sup> DECEMBER. 2016

#### NATIONAL RURAL HEALTH MISSION

#### 2830. SHRI HARISH MEENA:

### Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received any complaints in the implementation of the National Rural Health Mission (NRHM) in various parts of the country;
- (b) if so, the details thereof, particularly instances of irregularities in procurement of drugs at higher rates;
- (c) the corrective measures taken by the Government to check such fraudulent activities in the procurement and distribution of drugs under NRHM by State/UT agencies; and
- (d) whether the Government proposes to issue fresh guidelines for the implementation of NRHM scheme with more transparency in the country?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a) & (b): Public Health being a State Subject, the implementation of NRHM/ NHM is done by the States/UTs. Some Complaints/ Grievances in respect of implementation of NRHM like irregularities in appointment, misuse of funds, HR issues etc. have been received in the Ministry. These are referred to the states for taking suitable corrective action. As per information received from State Government of Maharashtra, reports of irregularities in procurement of drugs under National Health Mission (NHM) came into their notice and an Enquiry Committee was constituted in this regard. Enquiry Committee ruled out the any financial irregularity other than placing of excess demand. The excess medicines were shifted to Directorate's Health facilities.
- (c)& (d): Under NHM, support is provided to States/UTs to put in place robust and transparent systems of procurement, quality assurance, IT backed supply chain management, warehousing, HR & training, prescription audit, IEC & BCC, monitoring and grievance redressal that would ensure the highest possible levels of safety and quality of drugs. Operational guidelines for NHM Free Drugs Service Initiative has been shared with the States on 2nd July, 2015 which also include draft model Request For Proposal (RFP). The Ministry is also collecting and sharing the details of prices at which drugs are being procured by different states, so as to help the states in making informal decisions while procuring drugs.